

(d) The outlays for the Eighth Five Year Plan have not been finalised by the Planning Commission.

Villages Affected by Fluoride Mixed Drinking Water In Andhra Pradesh

94. SHRI. DHARMABHIKSHAM: Will the PRIME MINISTER be pleased to state:

(a) the steps being taken to rehabilitate the villages in Nalgonda and other districts of Andhra Pradesh affected by fluoride mixed drinking water;

(b) whether the Netherlands released some funds to help those villagers; and

(c) if so, the details thereof and the criteria adopted for helping the victims therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (c) The information is being collected from the State Government and will be laid on the Table of the House.

Research Conducted by KVIC

95. SHRI DHARMABHIKSHAM: Will the PRIME MINISTER be pleased to state

(a) whether the Khadi and Village Industries Commission conducted research on production of sugar from toddy and preservation of toddy for one year; and

(b) the details of plans to develop industries based on coir and palm-produce?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Palm sugar can be produced only from Neera which is unfermented juice of palm and not from toddy. Toddy is a fermented palm juice. KVIC is producing

palm sugar from Neera (palm juice), by open Pan Boiling System/Vacuum Pan Boiling System in Tamilnadu State where Palmgur Industry is flourishing.

(b) Programmes for development of export and domestic markets of coir based products will be pursued. For development of infrastructure, the schemes for co-operativisation in the coir sector in brown coir development will be accelerated. The scheme for development of skilled manpower will be undertaken for quality and upgradation in the traditional white coir sector and formation of units for conversion of coir fibre into yarn and value added products in the brown coir sector.

KVIC has taken steps for the development of palm fruit by making use of natural raw materials, fortification of palm sugar as well as palm syrup, and introduction of improved techniques to help palm tappers.

Ramanujam committee on Industrial dispute

96. SHRI. DHARMABHIKSHAM: Will the PRIME MINISTER be pleased to state;

(a) whether the Government have examined the recommendations of the Ramanujam Committee on Industrial relations law;

(b) if so, the action taken thereon; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). The report of the Ramanujam Committee is under examination in consultation with the State Governments and the Administrations of the Union Territories. It is also proposed to place it for consideration in the next session of the Indian Labour Conference.